

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.04.2022 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 396 of 2022 <b>(With Defects)</b>	CFM Asset Reconstruction Pvt. Ltd. Vs. SS Natural Resources Pvt. Ltd. & Anr.	Misha	NG Khaitan Abhijeet Sinha Prateek Kumar Shounak Mitra
2.	I.A. No. 645 & 557 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
3.	I.A. No. 916 of 2022 in Review Application No. 01 of 2019 in Comp. App. (AT) (Ins) No. 161 of 2017	Ajay Sadana Vs. Acteon India Pvt. Ltd.	Sandeep Bajaj	Ravi Verma

### **For Admission (Fresh Cases)**

4.	Comp. App. (AT) (Ins) No. 376 of 2022	Urban Improvement Trust – Alwar (UIT) Vs. Deepak Kumar Agarwal & Anr.	Zinnea Mehta	Deepak Kr. Agarwal Renuka Iyer-R1
5.	Comp. App. (AT) (Ins) No. 395 of 2022	SHAARC Projects Ltd. Vs. Ashish Chhawchharia Resolution Professional of Essar Power MP Ltd. & Anr.	Kairav Tnvedi	Hancy Priya Maini
6.	Comp. App. (AT) (Ins) No. 405 of 2022	GVR Consulting Services Pvt. Ltd. & Ors. Vs. Pooja Bahry (Erstwhile Resilution Professional of NTL Electronics India Pvt. Ltd.) & Ors.	Aditi Sharma	
7.	Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar

8.	Comp. App. (AT) (Ins) No. 409 of 2022	Harsh Kilachand Vs. Bank of Baroda & Anr.	Pulkit Deora	
9.	Comp. App. (AT) (Ins) No. 410 of 2022	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	Paras Mithal	
10.	Comp. App. (AT) (Ins) No. 411 of 2022	Ashok Kumar Sarawagi Vs. Enforcement of Directorate & Anr.	Arisha Jain	
11.	Comp. App. (AT) (Ins) No. 412 of 2022	Praveen Gupta & Ors. Vs. Pooja Bahry (Erstwhile Resolution Professional of NTL Electronics India Ltd.)	Milan S. Negi	
12.	Comp. App. (AT) (Ins) No. 413 of 2022	SPBP Holding Pvt. Ltd. Vs. Lomat International NV & Anr.	Aastha Mehta	
13.	Comp. App. (AT) (Ins) No. 414 of 2022	D.S. Kulkarni Developers Ltd. Vs. Bank Of Maharashtra	Archis J. Joshi	
14.	Comp. App. (AT) (Ins) No. 415 of 2022	Anil Kumar Malhotra Vs. Mahindra & Mahindra Financial Services Ltd. Through authorised representative Sushmita Garima & Anr.	Siddharth Srivastava	
15.	Comp. App. (AT) (Ins) No. 416 of 2022	Shalini Sharma Ex-Director Explo Media Pvt. Ltd. Vs. T & D Hospitality India LLP	Anand Mishra	
16.	Comp. App. (AT) (Ins) No. 417 of 2022	Sandeep Sood Vs. Seitz GmbH & Ors.	Ritesh Khatri	

**For Admission (After Notice)**

17.	Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	Kumar Anurag Singh	Rajesh Kr. Gautam
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18.	Comp. App. (AT) (Ins) No. 18 of 2022	Datawind UK PLC. Vs. Haiko Logistics India Pvt. Ltd. & Anr.	Vriti Gujral	Himanshu Yadav Anirudh Jamwal Nitin Kant Setia Sardavinder Goyal-R2
19.	Comp. App. (AT) (Ins) No. 45 of 2022	Magadh Spun Pipe Ltd. Vs. State Bank of India	Dushyant	PBA Srinivasan Parth Tandon Nikita Ross-R1
20.	Comp. App. (AT) (Ins) No. 63 of 2022	Anju Agarwal Interim Resolution Professional for Alpine Realtech Pvt. Ltd. Vs. Committee of Creditors of Alpine Realtech Pvt. Ltd.	Abhishek Anand	Chetna Bisht
21.	Comp. App. (AT) (Ins) No. 227 of 2022	Finquest Financial Solutions Pvt. Ltd. Vs. Anuj Jain Erstwhile RP of Ballarpur Industries Ltd. & Ors.	Satwinder Singh	Ankur Mittal Aishwarya Pandey Meera Murali-R2 Ramakant Rai-R3 Shreya Sircar
22.	Comp. App. (AT) (Ins) No. 266 of 2022	BKP Enterprise Vs. Air India Ltd.	Navyug Sethi	

#### For Hearing

23.	Comp. App. (AT) (Ins) No. 904 of 2021	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors.	Agnish Aditya	Deep Bisht Richa Singh-R1 Ayandeb Mitra Atul Sharma-R2 & R3
24.	Comp. App. (AT) (Ins) No. 1083 of 2021	Balaji Minerals & Ors. Vs. Essar Power M. P. Ltd. (Through Professional) & Ors.  <b>With</b>	Aditya Parolia	Misha Vishnu Shriram-R1 Ruby S. Ahuja Sandeep Singhvi-R2 Siddhant Kant-R3
25.	Comp. App. (AT) (Ins) No. 19 of 2022	U.P. Jal Vidyut Nigam Ltd. Vs. Ashish Chhawchharia & Anr.  <b>With</b>	Geetanjali Shahi	Aditya V Singh Vishnu Shriram-R1 Ruby S. Ahuja Hancy Maini Vishal Genhrana
26.	Comp. App. (AT) (Ins) No. 25 of 2022	Central Transmission Utility of India Ltd. Vs. Ashish Chhawchharia Resolution Professional, Essar Power MP Ltd. & Ors.	Shubham Arya	Aditya V Singh Ashwaj Ranaiah-R1 Siddhant Kant-R2 Ruby Singh Ahuja Hancy Maini Garima Singh-R2

**02:00 PM**

**For Hearing**

<b>27.</b>	Comp. App. (AT) (Ins) No. 356 of 2022	IDBI Trusteeship Services Ltd. Vs. Abhinav Mukherji & Ors.  <b>With</b>	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP
<b>28.</b>	Comp. App. (AT) (Ins) No. 358 of 2022	ECL Finance Ltd. & Anr. Vs. Abhinav Mukherji & Ors.	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson  
-sd/-  
Registrar**